

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
**NEW DELHI**

**Company Appeal (AT)(Ins) No. 326 of 2019**

**IN THE MATTER OF:**

**Navneet Chaurasia**

**...Appellant**

**Versus**

**M/s. Lanco Infratech Ltd. & Ors.**

**...Respondents**

**Present :**

**For Appellant:**

**Mr. Kaustubh Sinha, Ms. Surbhi Mehta and Ms.  
Natasha Sharma, Advocates**

**O R D E R**

**16.07.2019** By way of last chance to the Appellant to settle the matter within 3 weeks, failing which this Appellate Tribunal may be heard the matter on merit and may be disposed of.

Post the case 'for orders' on **19<sup>th</sup> August, 2019.**

[Justice S.J. Mukhopadhaya]  
Chairperson

[Kanthi Narahari]  
Member (Technical)

ns/sk/